

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-24/2003/3589/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the <sup>th</sup> 27 May, 2022.

Sub: Station leave permission.

Ref:- Your letter No. DJNB/3205, dtd 25.05.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with official vehicle, at own cost, from the evening of 27.05.2022 till the morning of 30.05.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/3590/A, dated** , 27-05-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**